

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
06-06-2024 AT 10:30 AM**

CP (CAA) No. 45/230/HDB/2023
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

SIRAK Pharmaceuticals Private Limited (Transferee Company) and SIRAK Pharmaceuticals FZ-LLC (Transferor Company) and their respective shareholders and creditors **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr Deepak Bhattacharjee, along with the Counsel on record Mr Dishit Bhattacharjee, for petitioner present physically. Matter passed over.

Matter called again. Heard learned senior counsel Mr Deepak Bhattacharjee along with Mr Dishit Bhattacharjee, for petitioner. No representation for the RD. Counter affidavit by RD not filed despite of opportunity vide the order dated 09.05.2024. Heard. For orders on 04.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)